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Title: Need to safeguard the development aspirations of the people of India in the United Nations Climate change Conference and agreements.

ADV. JOICE GEORGE (IDUKKI): The Lima Climate Change Conference reached agreement between 194 countries which provide the foundation for the climate change pact in Paris. The countries also finalized the institutional architecture for a new mechanism on loss and damage, an issue of great importance to the countries which are most vulnerable to climate change. The participating countries stumbled over differentiating the obligations and responsibilities for developed and developing countries. As a developing country, India has to make clear that the decisions will not hamper the development aspirations of the people living here. The surplus fund flow via the UNFCCC, GEF and the Green Climate Fund to reduce and mitigate climate change effects will pave the way for environmental colonialism. Hence, I urge upon the Government to safeguard the dreams and development aspirations of our people and let me know the current status of the follow up steps taken after LIMA conference.

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